

HIGH COURT OF TRIPURA

AGARTALA

NoF.40(1)-HCT/Judl/Roster/2018/ 8920

03rd October, 2018

NOTIFICATION

In partial modification of the Registry's extant roster, it is hereby notified that the Division Bench of Hon'ble the Chief Justice and Hon'ble Mr. Justice A. Lodh will not sit on **05.10.2018 (Friday)**.

Hon'ble the Chief Justice will sit in the Single Bench in Court No.01 on **05.10.2018 (Friday) at 10.30 AM** and will take up the Single Bench matters as per Roster.

Hon'ble Mr. Justice A. Lodh will not sit in the Single Bench on **04.10.2018 (Thursday) & 05.10.2018 (Friday)**. The cases scheduled to be taken up by the Single Bench of Hon'ble Mr. Justice A. Lodh on 04.10.2018 & 05.10.2018 shall be taken up by the Single Bench of Hon'ble Mr. Justice S. Talapatra.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2018/ 8921-45

03rd October, 2018

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Secretary, High Court Bar Association, Agartala;
06. The Secretary, Tripura Bar Association, Agartala;
07. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
08. The Public Prosecutor, High Court of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Registrar (Vigilance), High Court of Tripura, Agartala;
11. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. All the Deputy Registrars, High Court of Tripura, Agartala;
15. The Chief Librarian, High Court of Tripura, Agartala;
16. The Personal Assistant to the Registrar General, High Court of Tripura, Agartala;
17. All the Assistant Registrars, High Court of Tripura, Agartala;
18. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
19. All the Superintendents, High Court of Tripura, Agartala;
20. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala,
24. Notice Board of the Court-house; and
25. Order File.


REGISTRAR (JUDICIAL)